## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 16/225/2015 CA NO.

CORAM:

PRESENT: SH. R.VARDARAJAN Hon'ble Member (J)

> SH.S.K.MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016

NAME OF THE COMPANY:

M/s. Haryana Milk foods Ltd.

SECTION OF THE COMPANIES ACT: 159

S.NO. **NAME** 

REPRESENTATION

**SIGNATURE** 

SANDEEP AMBAWAL

DESIGNATION

## **ORDER**

List on 6th September 2016 about the maintainability of the petitions for compounding given the provisions under the Companies Act, 2013.

(R. VARDHARAJAN)

MEMBER (J)

(S.K. MOHAPATRA)

MEMBER (T)

26th August, 2016 A.K. Arora